GUIDELINES FOR INTERNSHIP WITH
THE COMPETITION COMMISSION OF INDIA

1. OBJECTIVE

(i) To familiarize interested and willing students of Economics, Law, Management and Finance with the provisions of Competition Act and its applications.

(ii) It is neither a job nor assurance for a job in the Competition Commission of India.

2. ELIGIBILITY CRITERIA

(i) Applicable to Indian Nationals only.

(ii) Internship is open to students from recognized Institutions and Universities with exposure to Competition Law.

(iii) Students with a placement in hand are not eligible.

3. EDUCATIONAL QUALIFICATIONS

Students pursuing following courses can apply,

(i) **Economics and Management:**
- MA / MSc. (Economics)
- Fourth and final year students of 5 year integrated degree Programme in Economics
- MBA

(ii) **Law:**
- Second and third year of the Bachelors degree in Law (3 year course after graduation) or
- Fourth and final year of the five year integrated course in Law and students who have taken 3rd year exam and are entering the 4th year.
- LLM

(iii) **Regulatory Governance:**
- MA / MSc. (Regulatory Governance)

(iv) **Professional Courses:**
- Students of final group of Chartered Accountancy or Cost Accountancy or Company Secretary

4. SCHEME OF INTERNSHIP

(i) Internship is normally for a period of one month, commencing on the 1st working day of the month. However, applicant desirous of pursuing internship for 2-3 calendar months can also apply with due recommendation of respective University/ College/ Institution for the period applied for.

(ii) There will be a short induction programme on provisions of Competition Act, 2002 on the 1st day of Internship.

(iii) **Selected interns will be deputed to various divisions of the Commission in different batches where work will be**
allocated to them under the guidance/supervision of officer(s) assigned to them by the Divisional Head(s). At the end of internship each intern shall make a presentation on the work done by her/him during the period of internship failing which no certificate and stipend will be released. Interns are expected to maintain discipline, punctuality and integrity, non-compliance whereof shall result in termination of internship.

(iv) Each month there will be upto 15 interns. However, it may be relaxed for a particular month where more applicants with good research topics on Competition Law are available.

(v) Internship is a full time programme and hence interns are required to observe working hours of the Commission. Any absence during working hours may result in extension of the period of internship without any honorarium. The internship may be discontinued any time without payment of any honorarium if the performance of the intern is not found satisfactory or the intern is absent without authorization of the guide.

(vi) Certificates will be issued to the interns on successful completion of their internship.

| 5. HONORARIUM | (i) An amount of Rs.15,000/- per month will be given as honorarium during the internship. |

| 6. HOW TO APPLY | (i) Interested students may apply in the prescribed format given in Annexure. Application in any other format will not be entertained. |

(ii) Application must contain recommendation of competent authority from the academic institution, where the candidate is pursuing her/his studies. Applications received without recommendations will not be entertained.

(iii) Applicants are required to submit a ‘Statement of Purpose’ in about 200 words broadly covering a brief introduction of the topic and objectives of the study

(iv) Application should reach by 1st of preceding month to the month for which application is intended to be made e.g. for Dec, 2016 application should reach by 1st Nov, 2016.

(v) Applications in the prescribed format complete in all respects may be sent by post to reach- The Secretary, Competition Commission of India, Competition Commission of India, 10th Floor, Office Block, Tower.1, Ring Road (Opposite AIIMS) Kidwai Nagar (East), New Delhi-110023”. Applications can also be emailed at internships@cci.gov.in

(vi) Envelope carrying applications should be superscribed “Application for Internship for Month/Year”
7. OTHER MODALITIES

(i) Interns will be provided with minimum logistic support i.e., office space with intercom and computer facilities.

(ii) **Interns will work in the premises of the Commission and may utilize its library.**

(iii) The competent authority or nominee of the institution or referee recommending the candidature for internship, is expected to be available for interactions with the Commission, if need be.

(iv) Interns are required to give an undertaking prior to joining the internship programme that:

   (1) “She / He does not possess a placement for job/employment” and

   (2) “She / He shall strictly maintain full confidentiality and secrecy of any information/matter relating to Competition Commission of India.”

(v) The outcome of the study during internship will remain as intellectual property of the Commission and interns cannot use it without prior approval of the Commission.

(vi) Above requirements for internship can be relaxed by the Chairperson, Competition Commission of India.
**APPLICATION FOR INTERNSHIP WITH THE COMPETITION COMMISSION OF INDIA**

1. Name
2. Date of Birth
3. Gender (Male / Female)
4. Mother’s/Father’s Name
5. Permanent Address
6. Current Address
7. E-Mail Address
8. Tel. No.

9. Educational Qualifications (*details of currently pursued course*)

<table>
<thead>
<tr>
<th>Name of the Course</th>
<th>College/University/Institute</th>
<th>Year</th>
<th>Subjects</th>
<th>Percentage of Marks obtained in last exam passed</th>
</tr>
</thead>
<tbody>
<tr>
<td></td>
<td></td>
<td></td>
<td></td>
<td></td>
</tr>
<tr>
<td></td>
<td></td>
<td></td>
<td></td>
<td></td>
</tr>
</tbody>
</table>

10. Is Competition Law or Regulations part of the course being pursued?

11. Internship/Work Experience, if any

12. Areas of interest

13. Awards/ Achievements/ Papers presented/Published

14. Details of extracurricular activities
I have carefully read the CCI Internship Guidelines and hereby undertake to abide by them and understand that if at any stage of found to be ineligible or commit misconduct, my candidature will be cancelled forthwith.

Place

Date: (Signature of the Applicant)

CERTIFICATION AND RECOMMENDATION BY INSTITUTION

Certified that Ms./Mr.__________________ is pursuing ____________ course and presently in ________ year/ semester in the Institute/College/University. She / He is eligible for internship in CCI as he/ she has fulfilled the eligibility criteria prescribed by the Competition Commission of India (CCI). She / He has also attached ‘Statement of Purpose’ mandatory to be submitted with this application. Hence, She /He is recommended for internship at CCI.

The percentage (no other value) of marks obtained by Ms./Mr.__________________ in last year/semester is ____________.

Signature with Name, Designation, Office Address & Office Seal

Of the Institution

Place:

Date: